

Teaching of Chinese language in CBSE schools

2708. SHRI TARUN VIJAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of students who appeared in exams for Chinese language course under the CBSE introduced scheme and the details of their levels;
- (b) whether Government feels that it is a scheme worth supporting; and
- (c) the number of teachers employed to teach Chinese language in various Government run schools under CBSE pattern?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No student has appeared in Chinese language exams as yet, since the Central Board of Secondary Education (CBSE) has decided to introduce Mandarin Chinese in the schools affiliated to CBSE from the academic session 2011-12 only. The Board has decided to introduce Mandarin Chinese in 20 selected schools in class VI. Introduction of Mandarin Chinese is based on the number of students opting for this language.

(c) The 20 selected schools will make use of language teachers to teach Mandarin Chinese after getting them trained adequately by the CBSE.

Autonomy for IIMs

2709. DR. BHARATKUMAR RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry is in the process of giving autonomy to some more Indian Institutes of Management (IIMs) across the country;
- (b) if so, the names of the institutes to which the autonomy will be granted, State-wise;
- (c) the salient features of the amendment made to the Memoranda of Association (MoA) to this effect; and
- (d) what will be their source of raising funds?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) It has been agreed to, in principle, in the case of older IIMs like Ahmedabad, Bangalore and Calcutta, which do not take non plan grants that they would have powers to create posts within approved norms, to open Centres in India and abroad, to amend rules within the overall frame work of Memorandum of Association and Rules, to approve their own Budget, to manage the own funds generated by Institute in the course of time from fees/donations/grants by individuals, institutions and organizations in India and